

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:114  
ANSWERED ON:08.08.2012  
ISSUE OF AADHAAR NUMBER  
Gowda Shri D.B. Chandre

**Will the Minister of PLANNING be pleased to state:**

- (a) whether various Ministries of the Government have raised certain objections regarding issue of Aadhaar number in the country;
- (b) if so, the details of objections raised by Ministries in this regard; and
- (c) the steps taken by the Government to address these concerns raised by various Ministries?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (b): There have been some concerns on the aspect of integrity of the data collected by the UIDAI as well as its security. In order to streamline biometric data collection of the residents, the Government has decided that in States where UIDAI has made good progress or where States/UTs Governments have given commitments for Aadhaar enrolments and are planning to integrate with various service delivery applications, Aadhaar enrolments through non RGI Registrars will continue. Accordingly, certain States have been specified where UIDAI will collect data. It has also been decided that the NPR enrolment will continue as envisaged, but if in the course of enrolment, a person indicates that he/she is already enrolled for Aadhaar, the biometric data will not be captured by RGI. Instead, the Aadhaar number/enrolment number will be recorded in NPR and biometric data will be given to the RGI by UIDAI. It was also decided that in the event of any discrepancy between NPR and UIDAI database, NPR data will prevail.

(c): A number of processes have been put in place to ensure that the data collected by UIDAI is not accessed in unauthorized manner. These include the encryption of data at source, immediately on completion of enrolment; transfer of data to the data centre in encrypted and zipped format which is tamper proof; putting standard security infrastructure such as virtual providers, firewalls and intrusion prevention system in place and limiting physical access to UIDAI infrastructure and data to authorized personnel only. Detailed guidelines/instructions have also been provided to Registrars/Enrolment Agencies.